

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2583
ANSWERED ON:25.11.2010
IMPORT OF PROCESSED FOOD
Nagar Shri Surendra Singh

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is aware that domestic food processing industries are getting adversely affected due to the import of processed food commodity items;
- (b) if so, the details thereof;
- (c) the names of Indian companies which are using brand names of foreign name for processed food items/ commodities; and
- (d) the action taken, if any, against such companies?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

- (a): No such study/survey has been undertaken by the Government.
- (b): However, in a liberalised trade regime, the trade barriers across the world are fast diminishing. Liberalised trade complements and supplements domestic investments as well as strengthens the domestic industry in raising its capabilities. Liberalised trade also brings in foreign direct investment. Apart from foreign capital inflows, it also brings into the country state-of-the-art technology, best managerial practices, better access to foreign technology to the domestic industry, integration with the global market and international branding. There is no definite indication about the adverse impact of liberalised trade on the food processing sector, rather, these industries would benefit from efficient processes, new products and innovative technologies, which ensures quality in food products. Foreign Direct Investment also results in higher employment generation, reduction in wastage of agri- products, safe and hygienic foods and enhances the export potential of processed food.
- (c): Use of International brand names and its data is not maintained in the Ministry. The use of brand name is as per mutual agreement between the two companies.
- (d): Does not arise.